

India's Country statement for presentation in the Fourth Assian & Pacific Population Conference held at Bali, Indonesia in August, 1992. It was accepted that the population problem has extremely serious implications for India's socio-economic development, environment and the quality of life of her people. This concern was accordingly expressed in the country statement.

Dumping of Steel by Multi-National Companies

457. SHRI LOKANATH
CHOUDHURY:
SHRI INDRAJIT GUPTA:
SHRI RAMSINGH KASHWAN:
SHRI RAJENDRA
AGNIHOTRI:
SHRIMATI GEETA
MUKHERJEE:
SHRI MUHESH KANODIA:

Will the Minister of STEEL be pleased to state:

(a) whether in view of the recent relief provided in custom duty on import of iron and steel, many multi-national companies have dumped their stocks in India;

(b) whether the Steel Authority of India and TISCO which are saddled with heavy stocks have requested the Union Government to take effective steps against those companies; and

(c) if so, the details thereof and the reaction of Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) (a) Overall imports of iron and steel during 1992-93 (upto December, 1992) had not shown an increasing trend as compared to the average level of imports in the preceding three years.

(b) and (c). No complaint has been filed by SAIL or TISCO against dumped imports of steel with the designated authority under the provisions of the Customs Tariff Act, 1975.

Pricing of Natural Gas

458. SHRI N.J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any proposal under consideration for the pricing of natural gas;

(b) if so, the details thereof;

(c) the number of applications received by the Government from the Government of Gujarat in this regard;

(d) whether any action has been taken by the Government thereon; and

(e) if not, the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) Does not arise.

(c) and (b). A memorandum was received from Government of Gujarat in May 1992 on a number of issues including the pricing of natural gas and after due consideration was replied in December 1992 reiterating Government policy in this regard.

(e) Does not arise.

Demand of LPG

459. SHRI AJOY MUKHOPADHYAY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the requirement of LPG is more than the production capacity;

(b) if so, the details regarding production vis-a-vis demand of LPG at present; and

(c) the efforts made by Gas Authority of India Limited to meet the demand?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) the projected demand for LPG is about 2855 TMT during 1992-93 as against the expected indigenous production of about 2584 TMT.

(c) In addition to the LPG plants already set up by GAS Authority of India Ltd. at Bijaipur in Madhya Pradesh and Vagodia in Gujarat, they are setting up an LPG plant at Lakwa in Assam.

[*Translation*]

Bottling Plant at Jalgaon

460. DR. GUN DANT RAMBHAU SARODE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a bottling plant of Bharat petroleum at Jalgaon (Maharashtra);

(b) if so, the number of gas cylinders filled daily at this bottling plant;

(c) whether this plant has the potential of filling more cylinders;

(d) if so, the steps taken to utilize it; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND

NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) About 8000 cylinders per day on a two shift basis.

(c) Yes, Sir.

(d) Bharat Petroleum Corporation Ltd. has a proposal to augment the bottling capacity of this plant.

(e) Does not arise.

[*English*]

Privatisation of Oil Companies

461. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any proposal to privatise Oil Companies;

(b) if so, whether any scheme has been finalised in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Agreement between India and China Re. Geophysical & Mineral Resources

462. SHRI LALIT ORAON: Will the Minister of MINES be pleased to state:

(a) whether any agreement has been